Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE LIMITED Date of commencement of CIRP : 7 09.06.2025

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS This List is as on 16th July 2025 For any query related to claims, please contact on e-mail id: cirp.plyalitrading@gmail.com

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No. Name of Creditor	A DESCRIPTION OF A DESCRIPTION		¹ Agrotrade Enterprises	Limited	IUTAI	
Γ	Date of receipt		rises 24 06 2025	C303.00.112		
Details of Claim received	Date of receipt Amount Claimed			acs,2c,ac,a	8,56,52,356.00	
	Amount of Claims	Admitted		1.00		
	Nature of Clat	Nature of Claim		Unsecured		
Potsile of Part	Details of Claims admitted	Nature of Claim Amount covered by Security Interest				1
	ms admitted	Amount covered by guarante *		0.0	5	
		e Whether related party		0 No		
		5	COC	100		100
	Amount	of Continge nt claims		0.00		2000
	Amount	Amount covered by guarantee Whether related % of of any not admitted party voring continge mutual share in nt claims dues, that coc namybe 0.00 No 100 0.00 0.00 0.00 0.00 0.00				
	Amount of chain	Amount of Claim not admitted		2000	0.00	
in the second in the		Amount of Claims under verification 8,56,52,355				
	K5.)	Remarks, if any				

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